

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(HR Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated the, 10th January, 2021

CIRCULAR : HR-01/2022

Subject : Special Casual Leave to FSSAI Employees(Regular/Deputation) with Disabilities

The undersigned is directed to refer DOPT OM No. 25011/1/2008-Estt(A) dated 19 Nov 2008 and convey the approval of the Competent Authority for extending benefits of Special Casual Leave for 04(four) days in a calendar year to FSSAI Employees(Regular/Deputation) with disabilities as defined in the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 as amended from time to time.

2. This issues with approval of the Competent Authority.

(धनंजय कुमार मेहता)
प्रशासनिक अधिकारी(एचआर)

To,

1. PS to Chairperson, FSSAI.
2. Sr. PS to CEO, FSSAI
3. Director(s)/Divisional Head(s), FSSAI Hqrs.
4. All Officers/Officials of FSSAI at Headquarters.
5. All Regional Offices/Laboratories.
6. CITO : w.r.t upload on FSSAI website under HR Tab.